

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Petition No. 324/MP/2018

Date: 24.1.2019

To,

J. Sagar Associates,  
B-303, 3<sup>rd</sup> Floor,  
Ansal Plaza, Hudco Place,  
August Kranti Marg,  
New Delhi- 110049

Sir,

Subject: Petition filed under Section 79(1)(b) of the Electricity Act, 2003 read with Article 7(2)(b) of the Power Purchase Agreement dated 26.12.2005

Ref: Your letter dated 21.1.2019

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With reference to your letter dated 21.1.2019 on the above mentioned subject, I am directed to inform that your request for filing rejoinder has been considered and time to file the same has been granted till **31.1.2019**, with copy to Respondent. No further extension of time shall be entertained for any reason.

*Sd/-*  
(B. Sreekumar)  
Deputy Chief (Law)